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# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH AT CALCUTTA

Original Application No.  $351/O \mid 673$  (A&N) of 2017

#### IN THE MATTER OF:

1. Bijli Kaamgaar Union,

(Affiliated to Centre for India Trade Union),

through the President,

Crusade House, Phoenix Bay,

Port Blair-744102, A&N Islands

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- Shri Sujit Kr. Roy,
   S/o Hari Pada Roy,
   R/o Nabagram, Diglipur,
   North Andaman District
- Shri. Amar Chandra Mondal,
   S/o Late Haribar Mondal,
   R/o Nabagram, Diglipur,
   North Andaman District
- Shri. Sarajit Kr. Biswas,
   S/o Kalayan Biswas,
   R/o Nabagram, Diglipur,
   North Andaman District
- Shri. Swapan Paul,
   S/o Mahadab Paul,
   R/o Khudirampur, Diglipur,
   North Andaman District
- Shri. Biswajeet Das,
   S/o Shri. Bhubaneswar Das,
   R/o R.K.Gram, Diglipur,
   North Andaman District



7. Shri. Tapan Kr. Das,S/o Motilal Das,R/o Nabagram, Diglipur,North Andaman District

ANTRAL ADMINIST

- Shri. Suresh Mondal,
   S/o Robin Mondal,
   R/o Nabagram, Diglipur,
   North Andaman District
- Shri. Ratan Mazumder,
   S/o Kiran Mazumder,
   R/o Nabagram, Diglipur,
   North Andaman District
- 10. Shri. Sanjay Mondal, S/o Gourango Mondal, R/o Nabagram, Diglipur, North Andaman District
- 11. Smti. Rukmani Kachap, W/o Bajinath Kachap, R/o Nabagram, Diglipur, North Andaman District
- 12. Shri. Anuj Kr. Roy, S/o Ajit Kr. Roy, R/o Nabagram, Diglipur, North Andaman District
- 13. Shri. Goutam Biswas, S/o Sachindra Biswas, R/o Nabagram, Diglipur, North Andaman District
- 14. Shri. Kishor Biswas,S/o Karun Biswas,R/o Nabagram, Diglipur,North Andaman District





- 15. Shri. Monseed Toppo,S/o Prakash Toppo,R/o Nabagram, Diglipur,North Andaman District
- 16. Shri. Sushanta Mondal,S/o Ananto Mondal,R/o Nabagram, Diglipur,North Andaman District
- 17. Shri. Srikanta Majhi,S/o Nepal Majhi,R/o Nabagram, Diglipur,North Andaman District
- 18. Shri. Sachin Dewri,S/o Sadananda Dewri,R/o Nabagram, Diglipur,North Andaman District
- 19. Shri. Sujit Roy,S/o Jagdish Roy,R/o Nabagram, Diglipur,North Andaman District
- 20. Miss. Shipra Sikdar,D/o Sadhan Sikdar,R/o Sitanagar, Diglipur,North Andaman District
- 21. Shri. Tushar Kanti Biswas, S/o Hare Krishna Biswas, R/o Sitanagar, Diglipur, North Andaman District
- 22. Shri. Balaram Samaddar, S/o Bimal Samaddar, R/o Sitanagar, Diglipur, North Andaman District



of the

- 23. Shri. Ishan Ch. Das,S/o Aicharam Das,R/o Subashgram, Diglipur,North Andaman District
- 24. Shri. Dayal Hari Das,S/o Subal Ch. Das,R/o Khudirampur, Diglipur,North Andaman District
- 25. Shri. Dinesh Ch. Dey,S/o Maran Ch. Dey,R/o Khudirampur, Diglipur,North Andaman District
- 26. Shri. Pintu Kerani,S/o Khokan Kerani,R/o Madhupur, Diglipur,North Andaman District
- 27. Shri. Proshanta Adhikari,S/o Khokan Adhikari,R/o Sitanagar, Diglipur,North Andaman District
- 28. Shri. Janardhan Chowdhary,S/o Haradhan Chowdhary,R/o Sitanagar, Diglipur,North Andaman District
- 29. Shri. Biswajit Biswas, S/o Hare Krishna Biswas, R/o Sitanagar, Diglipur, North Andaman District
- 30. Shri. S.Hemanta Rao,S/o S.Raja Rao,R/o Sitanagar, Diglipur,North Andaman District





- 31. Shri. Dipal Dewri,S/o Ananta Dewri,R/o Nabagram, Diglipur,North Andaman District
- 32. Shri. Sujit Barai,S/o Sunil Barai,R/o Sitanagar, Diglipur,North Andaman District
- 33. Shri. Saurabh Adhikari, S/o Shyam Adhikari, R/o Sitanagar, Diglipur, North Andaman District
- 34. Shri. Roshan Kiro,S/o Pitrus Kiro,R/o Laxmipur, Diglipur,North Andaman District
- 35. Shri. Dinesh Halder,S/o Anil Halder,R/o Laxmipur, Diglipur,North Andaman District
- 36. Shri. Ajay Dung Dung, S/o Robert Dung Dung, R/o Laxmipur, Diglipur, North Andaman District
- 37. Shri. Sushanta Das,S/o Sukaranjan Das,R/o Ramnagar, Diglipur,North Andaman District
- 38. Shri. Rajesh Kumar,
  S/o S.Gopinathan,
  R/o Keralapuram, Diglipur,
  North Andaman District



- 39. Shri. Gosnar Kerketta,S/o Bisram Kerketta,R/o Keralapuram, Diglipur,North Andaman District
- 40. Shri. Joseph Minj,S/o Bisram Minj,R/o Keralapuram, Diglipur,North Andaman District
- Shri. Biraj Kumar Beck,
   S/o Late Benedic Beck,
   R/o V.S.Pally, Diglipur,
   North Andaman District
- 42. Shri. Banamali Das,S/o Late Khagendra Ch. Das,R/o V.S.Pally, Diglipur,North Andaman District
- 43. Shri. Dinesh Kumar Das,S/o Sobha Rani Das,R/o Shibpur, Diglipur,North Andaman District
- 44. Shri. Rimjus Tirkey,S/o Stanish Tirkey,R/o Keralapuram, Diglipur,North Andaman District
- 45. Shri. A.Balan,S/o K.Ayyappan,R/o Keralapuram, Diglipur,North Andaman District
- 46. Shri. Arjun Tigga,S/o Sukku Tigga,R/o Naveennagar, Diglipur,North Andaman District



- 47. Shri. G.Kartick Raja,S/o M.Gunasekaran,R/o Naveennagar, Diglipur,North Andaman District
- 48. Shri. Vinod Topno,
  S/o Late Helan Topno,
  R/o Naveennagar, Diglipur,
  North Andaman District
- 49. Shri. Ashish Ch. Das, S/o Parimal Ch. Das, R/o R.K.Gram, Diglipur, North Andaman District
- 50. Shri. Arjun Das,S/o Karuna Kanta Das,R/o Khudirampur, Diglipur,North Andaman District
- 51. Shri. Juttan Das,S/o Motilal Das,R/o Subashgram, Diglipur,North Andaman District
- 52. Shri. Ashok Mondal,S/o Biren Mondal,R/o Madhupur, Diglipur,North Andaman District
- 53. Shri. K.Krishna Rao,S/o Late K.Rama Rao,R/o Naveennagar, Diglipur,North Andaman District
- 54. Shri. Manoj Tirkey,
  S/o Late Bandana Tirkey,
  R/o Naveennagar, Diglipur,
  North Andaman District

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- 55. Shri. Eligious Kullu,S/o Robert Kullu,R/o Subashgram, Diglipur,North Andaman District
- 56. Shri. Nilandu Das,
  S/o Nonigopal Das,
  R/o D.B.Gram, Diglipur,
  North Andaman District
- 57. Shri. Rajib Kr. Hawalader, S/o Hari Chand Hawalader, R/o D.B.Gram, Diglipur, North Andaman District
- 58. Shri. Bijoy Bepari,S/o Premananda Bepari,R/o Nabagram, Diglipur,North Andaman District
- 59. Shri. Kamal Kanto Sarkar, S/o Ramjiban Sarkar, R/o Nischintapur, Diglipur, North Andaman District

- 60. Shri. Kinkar Mazumder, S/o Krishna Mazumder, R/o Nabagram, Diglipur, North Andaman District
- 61. Shri. Suvam Sikder,S/o Sadhan Sikder,R/o Sitanagar, Diglipur,North Andaman District
- 62. Shri. Nagen Mistry,S/o Naren Mistry,R/o Ramanagar, Diglipur,North Andaman District

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- 63. Shri. Madan Sarkar,S/o Late Manindra Sarkar,R/o Kalighat, Diglipur,North Andaman District
- 64. Shri. Prakash Halder,
  S/o Nitai Halder,
  R/o Nabagram, Diglipur,
  North Andaman District
- 65. Shri. Bijoy Biswas,S/o Santosh Biswas,R/o Nabagram, Diglipur,North Andaman District
- 66. Shri. Madhusudhan Sarkar, S/o Late Manindra Sarkar, R/o Nischintapur, Diglipur, North Andaman District
- 67. Shri. Kiran Mistry,S/o Sarat Chand Mistry,R/o Nischintapur, Diglipur,North Andaman District
- 68. Shri. Sajal Mistry,
  S/o Nirmal Chandra Mistry,
  R/o Nischintapur, Diglipur,
  North Andaman District
- 69. Shri. Arun Das,S/o Manindra Das,R/o Nabagram, Diglipur,North Andaman District
- 70. Shri. P.Kamaiah,
  S/o Late P.Appaiah,
  R/o Nabin Nagar, Diglipur,
  North Andaman District

Mr.

- 71. Shri. Samar Roy,S/o Chitto Ranjan Roy,R/o Subashgram, Diglipur,North Andaman District
- 72. Shri. Parimal Sarkar, S/o Late Kalipada Sarkar, R/o Madhupur, Diglipur, North Andaman District
- 73. Shri. Ajoy Das,S/o Bhuban Das,R/o Khudirampur, Diglipur,North Andaman District
- 74. Shri. Naresh Roy,S/o Narayan Roy,R/o Swarajgram, Diglipur,North Andaman District
- 75. Shri. Adhir Kumar Howlader, S/o Ananda Kumar Howlader, R/o Madhupur, Diglipur, North Andaman District
- 76. Shri. Kusal Mondal,S/o Sankar Mondal,R/o Subashgram, Diglipur,North Andaman District
- 77. Miss. Binita Biswas,D/o Bankim Biswas,R/o R.K.Gram, Diglipur,North Andaman District
- 78. Shri. Sobir Kumar Mistry,S/o Sukdev Mistry,R/o Shibpur, Diglipur,North Andaman District





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79. Shri. Jagdish Ram,S/o Runia Ram,R/o Nabagram, Diglipur,North Andaman District

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- 80. Shri. Nilkanta Sikder,S/o Narayan Sikder,R/o Nabagram, Diglipur,North Andaman District
- 81. Shri. Bidur Chandra Mazumder,S/o Bibhisan Mazumder,R/o Nabagram, Diglipur,North Andaman District
- 82. Shri. Gokul Sarkar,S/o Late Bisheswar Sarkar,R/o Milangram, Diglipur,North Andaman District
- 83. Shri. Ramesh Mistry,
  S/o Late Manohar Mistry,
  R/o Milangram, Diglipur,
  North Andaman District
- 84. Shri. Ashutosh Das,S/o Nilchand Das,R/o Milangram, Diglipur,North Andaman District
- 85. Shri. Sujan Bairagi,S/o Ram Bairagi,R/o Laxmipur, Diglipur,North Andaman District
- 86. Shri. Krishna Chandra Das,
  S/o Aicharam Das,
  R/o Madhupur, Diglipur,
  North Andaman District



- 87. Shri. Nani Gopal Das,S/o Swapan Das,R/o Laxmipur, Diglipur,North Andaman District
- 88. Shri. Nitesh Halder,
  S/o Nital Halder,
  R/o Khudirampur, Diglipur,
  North Andaman District
- 89. Shri. Sevuga Murthy,S/o Late V.S.Selvam,R/o Subashgram, Diglipur,North Andaman District
- 90. Shri. Kiran Mondal,S/o Haradhan Mondal,R/o Subashgram, Diglipur,North Andaman District
- . 91. Shri. Shankar Biswas, S/o Robin Biswas, R/o Shibpur, Diglipur, North Andaman District
- 92. Shri. Pritam Das,S/o Jagadish Das,R/o Shibpur, Diglipur,North Andaman District
- 93. Shri. Nandan Kumar Roy,S/o Narayan Roy,R/o Shibpur, Diglipur,North Andaman District
- 94. Shri. Suresh Halder,
  S/o Late Paresh Halder,
  R/o Nabagram, Diglipur,
  North Andaman District

Pri

- 95. Shri. Jiban Biswas,S/o Late Jiton Biswas,R/o Nabagram, Diglipur,North Andaman District
- 96. Shri. Prahlad Bairagi,S/o Dayal Bairagi,R/o Nabagram, Diglipur,North Andaman District

- 97. Shri. Bipul Mistry,S/o Bimal Mistry,R/o Rabindrapalli, Diglipur,North Andaman District
- 98. Shri. Nirmal Sikder,S/o Late Brojenda Sikder,R/o Madupur, Diglipur,North Andaman District
- 99. Shri. Tanay Mandal,S/o Late Subal Chandra Mandal,R/o Madhupur, Diglipur,North Andaman District
- 100 Shri. Shankar Mondal, S/o Late Sishubar Mondal, R/o Paranghara, Diglipur, North Andaman District
- 101. Shri. Nirmal Sadak,S/o Late Purma Sadak,R/o Nischintapur, Diglipur,North Andaman District
- 102. Shri. Nil Ratan Adhikary,
  S/o Late Nittya Gopal Adhikary,
  R/o Kalighat, Diglipur,
  North Andaman District



- 103. Shri. Khagen Mistry,S/o Naren Mistry,R/o Ramnagar, Diglipur,North Andaman District
- 104. Shri. Sushanta Roy,
  S/o Laxmi Roy,
  R/o Kalighat, Diglipur,
  North Andaman District
- Shri. Biswanath Dey,S/o Naren Ch. Dey,R/o Nischintapur, Diglipur,North Andaman District
- 106. Shri. Abhinash,
  S/o Muruganswamy,
  R/o Aerial Bay, Diglipur,
  North Andaman District
- 107. Shri. Bijay Dung Dung, S/o Robert Dung Dung, R/o Laxmipur, Diglipur, North Andaman District
- Shri. Manoj Sarkar,S/o Madhusudan Sarkar,R/o Nischintapur, Diglipur,North Andaman District
- 109. Shri. Amrito Biswas,S/o Adhir Biswas,R/o Nabagram, Diglipur,North Andaman District
- Shri. Sadananda Dutta,S/o Gouranga Dutta,R/o Nabagram, Diglipur,North Andaman District

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111. Shri Santosh Barla, S/o Rajius Barla, R/o Hathi Level, Diglipur, North Andaman District

112. Shri Nabart Xaxa,S/o Barnabas Xaxa,R/o Diglipur,North Andaman District.

...... Applicants.

- Versus -
- The Union of India,
   Through Secretary to the
   Ministry of Home Affairs, Govt. of India,
   New Delhi 110 001.
- The Lieutenant Governor,
   Andaman and Nicobar Islands,
   Raj Niwas, Port Blair 7441010.
- 3. The Chief Secretary, A & N Administration, Port Blair – 744 101.
- 4. The Commissioner-cum-Secretary (Power), Secretariat, A&N Administration, Port Blair, A&N Islands – 744 101
- The Deputy Secretary (Power),
   Secretariat, A&N Administration,
   Port Blair, A&N Islands 744 101.
- 6. The superintending Engineer,
  Department of Electricity,
  Vidyut Bhawan, Phoenix Bay,
  Port Blair, A&N Islands 744 202.
- 7. The Executive Engineer,
  Department of Electricity,
  North Andaman Division, Diglipur 744 202,
  North Andaman District, A&N Islands.
- 8. The Assistant Engineer,
  Department of Electricity,
  Diglipur, North Andaman District, A&N Islands.

.....Respondents.



## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

O.A. NO. 351/1673/AN/2017 M.A. NO. 351/929/AN/2017 Dated: 25.01.2018

Coram

Hon'ble Ms. Manjula Das, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

For the applicant

: Mr. R. George , Counsel

For the respondents

: Mr. S.K. Ghosh , Counsel

### ORDER (Oral)

### Manjula Das, Judicial Member

The applicants have filed this O.A. under Section 19 of the Administrative

Tribunals Act, 1985 seeking the following reliefs:

- "8.(a) An order be pleased to/do issue directing the respondents authorities to reinstate the applicants in the post of Daily Rated Mazdoor and further directing the respondents, more particularly to the respondent No. 6, 7 & 8 to allow the applicants to resume their labour/ employment under the respondent concerned;
- (b) An order be pleased to/ do issue directing the respondents No. 6, 7 & 8 to strictly follow the instructions and directions as contained in the circular dated 12.11.2014 issued by the Andaman & Nicobari Administration and the office memorandum No. 289, dated 22.09.2017 by the respondent No. 5;
- (c) An order be pleased to/ do issue directing the respondents No. 6, 7 & 8 to comply/ implement the decision of the Conciliation Officer in respect of the reinstatement of the applicants as agreed by the Executive Engineer (respondent No. 7) in the conciliation meeting dated 26<sup>th</sup> October, 2017;
- (d) An order do issue directing the respondent to certify and transmit the records pertaining to the case so that conscionable justice could be rendered;
- (e) Such other order or further orders, direction or directions as Your Lordships may deem fit and proper;

- (f) Cost and incidentals thereto."
- 2. The applicants have also filed an M.A.No. 351/929/AN/2017 seeking permission to move the O.A. jointly under Section 4(5)(a) of CAT (Procedure) Rules, 1987 on the ground that they have common cause of action and common interest in the matter.
- 3. We have heard Mr. R. George, Ld. Counsel for the applicants and Mr. S.K. Ghosh, ld. counsel for the respondents.
- 4. After hearing the Ld. Counsel for both sides and on a periusal of the materials and pleadings placed before us, we find that the applicants have common cause of action and common interest in the matter. Therefore, the applicants are permitted to move this O.A. jointly. Accordingly, the M.A. No. 351/929/AN/2017 stands allowed.
- Brief facts of this case as narrated by the applicants in the O.A. are that the applicants were performing and discharging their duties as daily rated Mazdoors under the respondents concerned and they were continuously engaged under the direct control and supervision of the respondent authorities and they were paid salary for their job. The grievances of the applicants are that the respondent authorities without any prior notice or intimation disengaged/discontinued the applicants from their employment. According to the applicants, the respondents have requirement of man power as it appears from various communication and approval letter issued by them. But despite of such requirement of man power, the respondents authorities arbitrarily disengaged/discontinued the applicants from their employment only with the purpose of substituting them by another set of daily rated Mazdoors. The respondent authorities also agreed in the



days but they did not do so. Being aggrieved by such inaction on the part of the respondents, the applicants have filed this O.A. seeking the aforesaid reliefs.

- 6. Ld. Counsel for the applicants Mr. R. George submitted that at present the applicants are out of employment and struggling hard to meet the ends of life. The ld. counsel further submitted that the applicants would be satisfied if they are permitted to file comprehensive representations highlighting their grievances therein to the competent authority and the said authority is directed to consider and dispose of the same as per rules and pass a reasoned and speaking order within a specific time frame.
  - 7. Considering the submissions made by ld. counsel for both sides, we are of the view that it will not be prejudicial to either of the parties if the applicants are allowed to file comprehensive representations to the concerned respondent authority ventilating their grievances and the said authority is directed to dispose of the same within a specific time frame.
    - 8. Accordingly, the applicants are permitted to file comprehensive representations to the authority concerned highlighting their grievances therein within a period of 15 days from the date of receipt of this order. The competent respondent authority is directed to consider and dispose of the representations of the applicant, if so filed, by passing a reasoned and speaking order within a period of one week from the date of receipt of the representations. The decision so arrived at shall be communicated to the applicants forthwith.
      - 9. It is made clear that till disposal of the representations of the applicants no replacement shall be made in place of applicants.

10. With the above observation and direction, the present O.A. is disposed of.

No costs.



(Dr. Nandita Chatterjee) Member (A)

Maniela Das

(Manjula Das) Member (J)

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